

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI.

CP 45/2000 in

OA 1899/95

38

New Delhi this the 28th day of April, 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

J.S. Tanwar
S/O Shri B.S. Tanwar
R/O WZ-153,
Naraina,
New Delhi-110028

.. Petitioner

(By Advocate Dr.D.C. Vohra)

Versus

1. Mr P.G. Mankad,
Secretary (Revenue),
Ministry of Finance,
Central Sectt., North Block,
New Delhi-110011

2. Mr. Raj Narain,
Chief Commissioner of Income Tax,
C.R. Building, Indraprastha Estate,
New Delhi-110002

3. Mr. Ravi Kant,
Chairman, Central Board of Direct
Taxes, Central Secretariat,
North Block, New Delhi-110011

.. Respondents

(By Advocate Sh.R.S. Aggarwal)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Dr. Vohra states that he is not pressing the CP 45/2000
in view of the fact that respondents are taking steps to
redress the applicant's grievance.

CP is disposed of as withdrawn. Notices issued to
the respondents are discharged. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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